

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.131
IB-1124(ND)/2020

IN THE MATTER OF:

Intec Capital Ltd.

Vs.

Jagdish P. Sharma

.... PETITIONER

.....RESPONDENT

SECTION

U/s 95 IBC code 2016

Order delivered on 16.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv Mr. Sagar Bansal and Adv Mr. Aabhas Singh

For the Respondent

:

ORDER

Heard the submissions made by the Counsel for the Applicant. The Counsel is directed to serve a private notice to the R.P. for his appearance on the next date of hearing.

List the matter on 27.08.2021.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(P.S.N PRASAD)
MEMBER (JUDICIAL)